

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.15/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S UNITED TRADERS V/S M/S UMA GLASS WORKS PVT LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anshul Kumar Singhal, Adv. : *For the Operational Creditor*
NONE : *For the Corporate Debtor*

ORDER

- 1.** Ld. Counsel representing the Operational Creditor is present through VC, who states that the settlement has been reached *interse* between the parties, and therefore he seeks to withdraw the present petition.
- 2.** In view of the statement made by the Ld. Counsel representing the Operational Creditor, the present petition is dismissed as withdrawn.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*